

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) The report which appeared in the "Pioneer" dated 22 September 1998, captioned "Mutiny in the Navy", has come to the notice of Government.

(b) Some statutory complaints have been received.

(c) All appointment proposals received from Naval HQrs. as well as statutory complaints are carefully examined by the Government and decisions taken in accordance with established norms and rules.

(d) Does not arise in view of answer to part (c) above.

[English]

#### Train Accidents

891. PROF. AJIT KUMAR MEHTA :  
SHRI D.S. AHIRE :  
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of RAILWAYS be pleased to state:

(a) whether two rail accidents, one of Nizamuddin-Jabalpur Express near Ballabgarh and another between a passenger train and a matador occurred at an unmanned railway crossing near village Kherode in Udaipur;

(b) if so, the details thereof and the reasons therefor;

(c) the number of persons killed/injured in each of these accidents and value of Government property damaged thereby separately;

(d) whether any inquiry has been conducted into these accidents;

(e) if so, the outcome thereof; and

(f) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) :

(a) and (b) Yes, Sir. Details of two accidents are as under :—

1. On 31.8.1998, 5 coaches of 2410 Nizamuddin-Jabalpur Superfast Exp. derailed between Ballabgarh and Asoti stations of Jhansi Division, Central Railway. This accident occurred due to disturbance in track during maintenance.

2. On 31.8.1998, 228 Passenger collided with a mini bus at unmanned level crossing between Mavli and Barisadri of Ajmer Division, Western Railway. This accident occurred due to negligence on the part of mini bus driver.

(c) (1) No. of persons killed/injured in accident occurred on Central Railway:

Killed—5, Injured—9

The value of Govt. property damaged in this accident is Rs. 67 lakhs

(2) No. of persons killed/injured in accident occurred on Western Railway:

Killed—30, Injured—16

There was no loss to the Govt. property in this accident.

(d) to (f) Yes, Sir. The findings of Enquiry Committee which enquired into above accidents are as under:—

(1) The Commissioner of Railway Safety, Northern Circle who has investigated into the accident occurred on Central Railway has held the PW Mistry, PWI (Incharge) and PWI (Section), Faridabad responsible for this accident. The action under D&AR rules has been initiated against them.

(2) The accident at unmanned level crossing on Western Railway was enquired into by a Committee of Officers which has concluded that it occurred due to negligence and failure on the part of bus driver to take precautions as laid down under Section 131 of Motor Vehicle Act, before negotiating the level crossing. No Railway staff has been held responsible in this accident and hence no action is pending.